



No. CAT/GHY/1/9/86 Judl./Pt -II/
केन्द्रीय प्रशासनिक अधिकरण
CENTRAL ADMINISTRATIVE TRIBUNAL
गुवाहाटी न्यायापीठ, गुवाहाटी
GUWAHATI BENCH: GUWAHATI



जनगणनासे जनकल्याण

फ़ोन /Phone: 0361- 2529294

ई-मेल /E-mail: catghy@rediffmail.com

रामकृष्ण मिशन रोड, / Ram Krishna Mission Road,
बीरुबाड़ी, गुवाहाटी-781008/ Birubari, Guwahati -- 781008

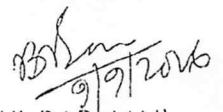
दिनांक/Date : 09.09.2026

NOTIFICATION

In continuation of this Bench earlier Notification dated 08.09.2026, the final cause list dated 10.09.2026 and 11.09.2026 are annexed herewith.

The Virtual Link, Meeting ID and Passcode for accessing the proceedings are mentioned on the top section of the Cause list.

By order,


(BUBUL BARMAN)
H.O.O.

Copy to :

1. The Id. Registrar General, Gauhati High Court, M G Road, Uzan Bazar, Guwahati – 781001 with request to make arrangement for notifying the same in the Notice Board.
2. The Id. Registrar General, High Court of Manipur, Imphal (West), Pin – 795 001 with request to make arrangement for notifying the same in the Notice Board. ✓
3. The Principal Registrar, CAT, Principal Bench, 61/35 Copernicus Marg, New Delhi – 110 001 for kind information.
4. The Secretary (Law), Government of Manipur, Imphal -- 795001 for kind information.
5. The Secretary (GAD), Government of Manipur, Imphal – 795001 for kind information.
6. The President/Secretary, Gauhati High Court Bar Association, M G Road, Uzan Bazar, Guwahati – 781001 with request for notifying the same in the Notice Board.
- ✓ 7. The President/Secretary, Manipur High Court Bar Association, Imphal (West), PIN - 795001 with request for notifying the same in the Notice Board.
8. The President/Secretary, CAT, Guwahati Bench Bar Association, Biruari, R K Mission Road, Guwahati – 781016 with request for notifying the same in the Notice Board.
9. Notice Board.
10. Guard file.



DAILY CAUSELIST

CENTRAL ADMINISTRATIVE TRIBUNAL GUWAHATI

LIST OF CASES TO BE HEARD ON FRIDAY THE 11TH SEPTEMBER 2026

HON'BLE SHRI RAJINDER SINGH DOGRA , MEMBER (J)

HON'BLE MS. MALLIKA ARYA , MEMBER (A)

COURT NO : 1

AT 02:30 P.M.

NO PRAYER FOR ADJOURNMENT OF CASES UP TO THE YEAR 2024 WILL BE ENTERTAINED.

NOTE : VIRTUAL MODE OF HEARING IS BEING AVAILABLE TO THE LEARNED ADVOCATES/PARTIES-IN- PERSON IN CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH, GUWAHATI.

THE VIRTUAL FACILITY MAY BE AVAILED THROUGH THE FOLLOWING PROCEDURES AVAILABLE IN DAILY CAUSELIST. TO PROCURE VIDEO CONFERENCING LINK FOR JOINING THE VIRTUAL COURT AND FOR REQUISITE ACCESS CREDENTIALS

CISCO WEBEX MEETING NUMBER -2514 416 4970 AND PASSWORD- CAT@1234

IN CASE ANY INCONVENIENCE PLEASE CONTACT SH. RAHUL KUMAR, ASSISTANT PROGRAMMER (COMP) CONTACT NO. 7783807961.

CIRCUIT COURT SITTING FOR MANIPUR

FOR ORDERS

- | | | | |
|---|---|---|--|
| 1 | M.A./229/2025 (PAPER LESS) (Imphal)
[RESTORATION]
IN
O.A./46/2024 (PAPER LESS)
[TERMINATION] | MOIRANGTHEM GYANESHWOR MEITEI
V/S
AGRICULTURAL RESEARCH AND
EDUCATION | MR ANUPAM SAIKIA

MR KAUSTAV DAS |
| 2 | M.A./246/2025 (PAPER LESS) (Imphal)
[EXTENSION OF TIME]
IN
O.A./94/2020
[DISCIPLINARY PROCEEDING] | M/O INFORMATION AND
BROADCASTING
V/S
SRI YENKHOH LOKHONCHANDRA
SINGH | MR. ABHISHEK KUNDU, ADDL. CGSC

MR. M. G. SINGH
MS. USHA DAS |
| 3 | M.A./247/2025 (PAPER LESS) (Imphal)
[EXTENSION OF TIME]
IN
O.A./93/2020
[DISCIPLINARY PROCEEDING] | M/O INFORMATION AND
BROADCASTING
V/S
SMT LITAM PREMATA DEVI | MR. ABHISHEK KUNDU, ADDL. CGSC

MR. M. G. SINGH
MS. USHA DAS |
| 4 | M.A./248/2025 (PAPER LESS) (Imphal)
[EXTENSION OF TIME]
IN
O.A./92/2020
[DISCIPLINARY PROCEEDING] | M/O INFORMATION AND
BROADCASTING
V/S
SRI LONGJAM GOURAMUHAN SINGH | MR. ABHISHEK KUNDU, ADDL. CGSC

MR. M. G. SINGH
MS. USHA DAS |
| 5 | O.A./266/2025 (PAPER LESS) (Imphal)
[DEPARTMENTAL PROCEEDING] | SHRI YENKHOH LOKHONCHANDRA
SINGH
V/S
MINISTRY OF INFORMATION AND
BROADCASTING | MR. U DAS
MR. M. G. SINGH

MR. ABHISHEK KUNDU, ADDL. CGSC |
| 6 | O.A./267/2025 (PAPER LESS) (Imphal)
[DISCIPLINARY PROCEEDING]
[SENIOR CITIZEN] | SMT LITAM PREMALATA DEVI
V/S
INFORMATION AND BROADCASTING | MR. U DAS
MR. M. G. SINGH

MR. ABHISHEK KUNDU, ADDL. CGSC |

6	O.A./227/2020 (Imphal) [ABSORPTION] M.A./6/2021 [VACATING OF INTERIM ORDERS] (SINE DIE)	LANGONJAM MARTIN SINGH V/S NATIONAL INSTITUTE OF ELECTRONICS AND INFORMATION TECHNOLOGY	MR.P.MAHANTA MR. R. B. GOHAIN ----- MR. V. K. BHATRA SR CGSC
7	O.A./228/2020 (Imphal) [ABSORPTION] M.A./7/2021 [VACATING OF INTERIM ORDERS] (SINE DIE)	LAISHRAM RORINA DEVI V/S NATIONAL INSTITUTE OF ELECTRONICS AND INFORMATION TECHNOLOGY	MR.P.MAHANTA MR. R. B. GOHAIN ----- MR. V. K. BHATRA SR CGSC
8	O.A./229/2020 (Guwahati) [ABSORPTION] M.A./8/2021 [VACATING OF INTERIM ORDERS] (SINE DIE)	ASHISH DEY MAZUMDAR V/S NATIONAL INSTITUTE OF ELECTRONICS AND INFORMATION TECHNOLOGY	MR.P.MAHANTA MR. R. B. GOHAIN ----- MR. V. K. BHATRA SR CGSC
9	O.A./230/2020 (Guwahati) [ABSORPTION] M.A./9/2021 [VACATING OF INTERIM ORDERS] (SINE DIE)	BANTI DAS V/S NATIONAL INSTITUTE OF ELECTRONICS AND INFORMATION TECHNOLOGY	MR.P.MAHANTA MR. R. B. GOHAIN ----- MR. V. K. BHATRA SR CGSC
10	O.A./231/2020 (Guwahati) [ABSORPTION] M.A./10/2021 [VACATING OF INTERIM ORDERS] (SINE DIE)	SHRI PIYUSH JOSHI V/S NATIONAL INSTITUTE OF ELECTRONICS AND INFORMATION TECHNOLOGY	MR.P.MAHANTA MR. R. B. GOHAIN ----- MR. V. K. BHATRA SR CGSC
11	O.A./248/2020 (Guwahati) [ABSORPTION] (SINE DIE)	SHRI DEEPIYOTI BORA V/S NATIONAL INSTITUTE OF ELECTRONICS AND INFORMATION TECHNOLOGY	MR. K. SINGHA MS. N. BEGUM ----- MR. V. K. BHATRA SR CGSC
12	O.A./256/2020 (Imphal) [ABSORPTION] (SINE DIE)	SHRI LAIMAYUM GOVINDA SHARMA V/S NATIONAL INSTITUTE OF ELECTRONICS AND INFORMATION TECHNOLOGY	MR. R. J. DAS ----- MR. R. J. DAS MR. V. K. BHATRA SR CGSC
13	O.A./39/2021 (Imphal) [EXTENSION OF SERVICE] (SINE DIE)	SRI GURUMAYUM NILAMS SHARMA V/S NATIONAL INSTITUTE OF ELECTRONICS AND INFORMATION TECHNOLOGY	MR. N BORAH MR. R. J. DAS ----- MR. A. KLINDU ADDL CGSC
14	O.A./159/2025 (PAPER LESS) (Imphal) [SUSPENSION]	MD IDRIS ALI V/S DEPARTMENT OF POSTS	MR ANJAN PRASAD SAHU MR. D. P. SAHU MR TANMOY RAJ SEN MR ABID MEDHI ----- MR. V. K. BHATRA SR CGSC
15	O.A./276/2025 (PAPER LESS) (Imphal) [STOPPAGE OF PAY]	VALLIY ROSE MALANGMAI V/S DEPARTMENT OF POSTS AND ANOTHER	MR ANIX SINGH P TOMCHA MEITAI PH SANDHYARANI Y PRITAM NONGDRE NKHAMBAP ----- MR. R HAZARIKA, ADDL. CGSC

- | | | | |
|----|--|---|---|
| 16 | O.A./323/2025 (PAPER LESS) (Imphal)
[H.R.A] | SHAPHABA THOKCHOM
V/S
DY. COMPTROLLER AND AUDITOR
GENERAL OF INDIA | MR. S CHOUDHURY
MRS. U DUTTA
MS R BHARALI

MR R K TALUKDAR ADDL CGSC |
| 17 | O.A./336/2025 (PAPER LESS) (Imphal)
[PENALTY]
[SENIOR CITIZEN] | JAMES GUITE
V/S
REVENUE | MR.M.CHANDA
MS U DUTTA
MS J SAIKIA

MS M BHATTACHARJEE ADDL CGSC
RESP NO 1 TO 5
MR. ANKIT TODI FOR RESP NO 5 |
| 18 | O.A./42/2026 (PAPER LESS) (Imphal)
[TERMINATION] | SHRI IROM SANJU SINGH
V/S
YOUTH AFFAIRS | S JOTIBALA DEVI
KH TOMBA
S YAINANDA
ANAMIKA TH
M MOSES

MR BOBOY POTSANGBAM, FOR RESP.
NO 2 TO 5
MR SATISH KHUNDONGBAM, FOR
RESP. NO 2 TO 5
A GAYEN 2 TO 5 |
| 19 | O.A./59/2026 (PAPER LESS) (Imphal)
[COMPASSIONATE APPOINTMENT] | GRACE KHAWINGAIHNEM
V/S
DY. COMPTROLLER AND AUDITOR
GENERAL OF INDIA AND ANOTHER | MR SANBHA GIRI RUMNONG
MS APARAJITA RANA
MS LUJA MERIN JOHN

MR. V. K. BHATRA SR CGSC |
| 20 | O.A./109/2026 (PAPER LESS) (Imphal)
[PROMOTION] | SRI A K MUSTOFA
V/S
ALL INDIA RADIO | MS. USHA DAS
DR G J SHARMA
MS K BHATTACHARYYA

MR. ABHISHEK KUNDU, ADDL. CGSC |
| 21 | O.A./246/2026 (PAPER LESS) (Imphal)
[REPATRIATION] | ROGER RAMNEIMAWI
V/S
REVENUE | MR SANJAY MITRA
SHRI SANDEEP MITRA
SRI AOMAN K. BORO
MR A K ANSARI

MR S K GHOSH ADDL CGSC FOR RESP.
NO. 1 TO 4 |

CONTEMPT PETITION

- | | | | |
|----|--|---|--|
| 22 | C.P./13/2026 (PAPER LESS) (Imphal)
[NON COMPLIANCE OF ORDER]
IN
O.A./310/2023
[APPOINTMENT/REGULARISATION] | SMT. AHEIBAM REENA DEVI & ORS.
V/S
SRI SANJIV RANJAN AND ANR (DEPT
OF POSTS) | MRS. S BORA
DR G J SHARMA
MS K BHATTACHARYYA

MR V K BHATRA, SR. CGSC FOR CONT.
NO. 2. |
| 23 | C.P./14/2026 (PAPER LESS) (Imphal)
[NON COMPLIANCE OF ORDER]
IN
O.A./141/2023
[REGULARISATION] | RAIYYA SHEIKH AND ORS
V/S
MR SANJIV RANJAN AND ANR (D/O
POSTS) | MR. A AHMED
MS S DAS
----- |

24	C.P./16/2026 (PAPER LESS) (Imphal) [NON COMPLIANCE OF ORDER] IN O.A./319/2023 [APPOINTMENT/REGULARISATION]	MRS PHAIREMBAM SAYA DEVI V/S SRI SHRI T MANG MIN THANG	MRS. S BORA DR G J SHARMA MS K BHATTACHARYYA ----- MR. V K BHATRA, SR. CGSC FOR CONT. NO. 3
25	C.P./17/2026 (PAPER LESS) (Imphal) [NON COMPLIANCE OF ORDER] IN O.A./298/2023 [APPOINTMENT]	CHANDANI KAMEI V/S SRI SHRI T MANG MIN THANG	MRS. S BORA DR G J SHARMA MS K BHATTACHARYYA ----- MR. V K BHATRA, SR. CGSC FOR CONT. NO. 3
26	C.P./18/2026 (PAPER LESS) (Imphal) [NON COMPLIANCE OF ORDER] IN O.A./90/2024 (PAPER LESS) [STOPPAGE OF PAY]	MD RASHID AHMED AND OTHERS V/S SHRI SANJIV RANJAN	MRS. S BORA DR G J SHARMA MS K BHATTACHARYYA -----
27	C.P./20/2026 (PAPER LESS) (Imphal) [NON COMPLIANCE OF ORDER] IN O.A./321/2023 [PENALTY]	MD SAHARUDDIN V/S SHRI SANJIV RANJAN	MRS. S BORA DR G J SHARMA MS K BHATTACHARYYA ----- MR V K BHATRA, SR. CGSC FOR CONT. NO. 2.
28	C.P./21/2026 (PAPER LESS) (Imphal) [NON COMPLIANCE OF ORDER] IN O.A./305/2023 [APPOINTMENT/REGULARISATION]	SMT V KIRGEN AND ORS. V/S SHRI SANJIV RANJAN	MRS. S BORA DR G J SHARMA MS K BHATTACHARYYA ----- MR V K BHATRA, SR. CGSC FOR CONT. NO. 2.
29	C.P./22/2026 (PAPER LESS) (Imphal) [NON COMPLIANCE OF ORDER] IN O.A./223/2023 [TERMINATION]	KH AZMAL HAQUE V/S SHRI SANJIV RANJAN	MRS. S BORA DR G J SHARMA MS K BHATTACHARYYA ----- MR V K BHATRA, SR. CGSC FOR CONT. NO. 1
30	C.P./23/2026 (PAPER LESS) (Imphal) [NON COMPLIANCE OF ORDER] IN O.A./224/2023 [TERMINATION]	MD ISLAMUDDIN V/S SHRI SANJIV RANJAN	MRS. S BORA DR G J SHARMA MS K BHATTACHARYYA ----- MR. V. K. BHATRA SR CGSC.
31	C.P./37/2026 (PAPER LESS) (Imphal) [NON COMPLIANCE OF ORDER] IN O.A./322/2023 [APPOINTMENT/REGULARISATION]	SRI NONGMAIHEM ROMIO SINGH AND ORS V/S SHRI SANJIV RANJAN AND ORS (POSTS)	MRS. S BORA DR G J SHARMA MS K BHATTACHARYYA -----
FOR HEARING			
32	O.A./58/2025 (PAPER LESS) (Imphal) [TERMINATION OF SERVICES] M.A./48/2025 (PAPER LESS) [CONDONATION OF DELAY]	DHANESWORI DEVI V/S DEPARTMENT OF POSTS	MRS. S BORA ----- MR. ABHISHEK KUNDU, ADDL. CGSC

- | | | |
|---|--|--|
| 33 O.A./200/2025 (PAPER LESS) (Imphal)
[SUSPENSION] | SHRI ONESIMUS NGASHANGVA
V/S
ACCOUNTANT GENERAL (A AND E)
ASSAM GUWAHATI | MR. B DEB
MR. W JAMAN SINGH
MR. M KUSTAM
MR. RUPAK MANDAL
----- |
| | | MR. R HAZARIKA, ADDL. CGSC |
| 34 O.A./61/2026 (PAPER LESS) (Imphal)
[REMOVAL FROM SERVICE] | SHRI NINGTHOUJAM PALIN
V/S
NAVODAYA VIDYALAYA SAMITI AND
OTHERS | MR. M. D. SINGH
MR. B DEB
----- |
| | | MR. R CHOUHAN |
| 35 O.A./117/2026 (PAPER LESS) (Imphal)
[APPOINTMENT]

(INTERIM
ORDER) | LAIKHURAM VARATDHABA MEITEI
V/S
STAFF SELECTION COMMISSION (SSC)
AND OTHERS | Applicant In Person
IN PERSON

MR. S K GHOSH ADDL CGSC FOR RESP.
NO. 1 TO 4 |

Dy. REGISTRAR/Joint REGISTRAR/SECTION OFFICER/REGISTRAR



DAILY CAUSELIST

CENTRAL ADMINISTRATIVE TRIBUNAL GUWAHATI

LIST OF CASES TO BE HEARD ON THURSDAY THE 10TH SEPTEMBER 2026

HON'BLE SHRI RAJINDER SINGH DOGRA , MEMBER (J)

HON'BLE MS. MALLIKA ARYA , MEMBER (A)

COURT NO : 1
AT 02:30 P.M.

NO PRAYER FOR ADJOURNMENT OF CASES UPTO THE YEAR 2024 WILL BE ENTERTAINED.

NOTE : VIRTUAL MODE OF HEARING IS BEING AVAILABLE TO THE LEARNED ADVOCATES/PARTIES-IN- PERSON IN CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH, GUWAHATI.

THE VIRTUAL FACILITY MAY BE AVAILED THROUGH THE FOLLOWING PROCEDURES AVAILABLE IN DAILY CAUSELIST. TO PROCURE VIDEO CONFERENCING LINK FOR JOINING THE VIRTUAL COURT AND FOR REQUISITE ACCESS CREDENTIALS

CISCO WEBEX MEETING NUMBER -2514 416 4970 AND PASSWORD- CAT@1234

IN CASE ANY INCONVENIENCE PLEASE CONTACT SH. RAHUL KUMAR, ASSISTANT PROGRAMMER (COMP) CONTACT NO. 7783807961.

CIRCUIT COURT SITTING FOR MANIPUR

FOR ADMISSION

- | | | | |
|---|---|--|---------------------------------------|
| 1 | O.A./275/2026 (PAPER LFSS) (Imphal)
[TRANSFER] | ARIBAM SALESHOR SHARMA
V/S
BSNL AND OTHERS | MR N K SARMA
MS. USHA DAS
----- |
|---|---|--|---------------------------------------|

CGSC

FOR ORDERS

- | | | | |
|---|--|---|---|
| 2 | O.A./223/2020 (Imphal)
[ABSORPTION]
M.A./2/2021
[VACATING OF INTERIM
ORDERS]

(SINE DIE) | IAANTHOI MAISNAM
V/S
NATIONAL INSTITUTE OF ELECTRONICS
AND INFORMATION TECHNOLOGY | MR.P.MAHANTA
MR. R. B. GOHAIN

MR. V. K. BHATRA SR CGSC |
| 3 | O.A./274/2020 (Guwahati)
[ABSORPTION]
M.A./3/2021
[VACATING OF INTERIM
ORDERS]

(SINE DIE) | MS TANUSHREE KALITA
V/S
NATIONAL INSTITUTE OF ELECTRONICS
AND INFORMATION TECHNOLOGY | MR.P.MAHANTA
MR. R. B. GOHAIN

MR. V. K. BHATRA SR CGSC |
| 4 | O.A./225/2020 (Imphal)
[ABSORPTION]
M.A./4/2021
[VACATING OF INTERIM
ORDERS]

(SINE DIE) | HEISHAM GHANANJOY SINGH
V/S
NATIONAL INSTITUTE OF ELECTRONICS
AND INFORMATION TECHNOLOGY | MR.P.MAHANTA
MR. R. B. GOHAIN

MR. V. K. BHATRA SR CGSC |
| 5 | O.A./226/2020 (Guwahati)
[ABSORPTION]
M.A./5/2021
[VACATING OF INTERIM
ORDERS]

(SINE DIE) | SHRI RAKESH KUMAR
V/S
NATIONAL INSTITUTE OF ELECTRONICS
AND INFORMATION TECHNOLOGY | MR.P.MAHANTA
MR. R. B. GOHAIN

MR. V. K. BHATRA SR CGSC |

- | | | | |
|--------------------|--|---|--|
| 7 | O.A./268/2025 (PAPER LESS) (Imphal)
[DISCIPLINARY PROCEEDING] | SHRI LONGJAM GAURAMUHON SINGH
V/S
MINISTRY OF INFORMATION AND
BROADCASTING | MR. U DAS
MR. M. G. SINGH

MR. ABHISHEK KUNDU, ADDL. CGSC |
| 8 | O.A./14/2026 (PAPER LESS) (Imphal)
[RECOVERY OF PAY]

(INTERIM ORDER) | SRI L SUANZADAI
V/S
DOORDARSHAN AND OTHERS | MR. G. BASISHYA, SR. ADV.
MR D BABHA

MR. R. HAZARIKA, ADDL. CGSC |
| 9 | O.A./102/2026 (PAPER LESS) (Imphal)
[RECOVERY OF PAY]

SB (INTERIM ORDER) | SRI A K MUSTOFA
V/S
ALL INDIA RADIO | MS. USHA DAS
DR G J SHARMA
MS K BHATTACHARYA

MR. ABHISHEK KUNDU, ADDL. CGSC |
| 10 | O.A./175/2026 (PAPER LESS) (Imphal)
[PENSION]
[SENIOR CITIZEN]

SB (INTERIM ORDER) | NAOREM SOMORANJIT SINGH
V/S
M/O LABOUR AND EMPLOYMENT AND
OTHERS | MR. M. G. SINGH
MR N K SARMA
MS. USHA DAS

MR. S.K GHOSH, ADDL. CGSC |
| 11 | O.A./185/2026 (PAPER LESS) (Imphal)
[REGULARIZATION OF ABSENCE
PERIOD]
[SENIOR CITIZEN] | SHRI MI THIUHUJANANG
V/S
M/O DEFENCE | MR S A SHEIKH
MR CH THOMLUJI
MR M R MARAK

MR PABITRA SAIKIA, FOR RESP 1 TO 4 |
| 12 | O.A./254/2026 (PAPER LESS) (Imphal)
[SELECTION] | SHRI OM BAHADUR CHETTRY
V/S
AGRICULTURAL RESEARCH AND
EDUCATION | MR. V. KUMAR
MR. B PATHAK
MS A BORAH

CGSC |
| FOR HEARING | | | |
| 13 | O.A./138/2023 (PAPER LESS) (Imphal)
[REGULARISATION] | ABDUL HALIM
V/S
DEPT T OF POSTS | MR. A AHMED
MS. D GOSWAMI

MR. R HAZARIKA, ADDL. CGSC |

Dy. REGISTRAR/Joint REGISTRAR/SECTION OFFICER/REGISTRAR